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Title: Regarding involvement of MPs in policy making at the district level.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): Thank you hon. Chairman for giving me this opportunity to speak.

This is a very important issue pertaining to all the MPs in this House. This is a very important issue that has to be taken very seriously by the Government. I thank the hon. Prime Minister and the Union Government for having paid funds through the Centrally Sponsored Schemes (CSS) to the State Governments. All of us have won the election and come to this Parliament. People think that we have got magic wand that we will solve all their problems. But, in reality, what is happening is that there is no coordination among the district officials, the State Government officials and the MPs. Members of Parliament are neither made a part of their policy making nor are the proposals being routed through the MP. MP is not consulted. No officer responds to the proposals. Proposals sent by the MPs are not considered by the District Administration. Because of this people are also subject to loss.

HON. CHAIRPERSON: Kunwar Pushpendra Singh Chandel, Shri Sanjay Dhotre and Shri Bharion Prasad Mishra are permitted to associate with the issue raised by Shrimati Kothapalli Geetha.